

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 39**

**CP (IB) No. 215/Chd/Pb/2022**

**Under Section 94 IBC 2016**

**In the matter of:**

Sanjay Gupta, PG, Supreme Tex Mart Ltd

...Petitioner

**Present:-** Ms. Krishna proxy counsel for Ms. Divya Sharma, Advocate for the petitioner.

A date is requested by learned proxy counsel for the petitioner for making compliance of the order dated 17.02.2023. Let the same be done within two weeks. List the matter on 15.05.2023.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

March 24, 2023  
PRF

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**